



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Friday,31st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
60	<a href="#">WP(C)/2617/2024</a> FIXED	SIBESWAR DEKA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR D C NATH MR. M MONDAL	SC, AHSEC SC, SEC. EDU.
<b>ADMISSION</b>				
61	<a href="#">WP(C)/3157/2021</a> FIXED	SATYA NARAYAN BHARALI <b>Versus</b> THE COMMISSIONER AND SECRETARY DEPARTMENT OF ELEMENTARY EDUCATION AND 7 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM MRS. K DEVI (r-7) MR. B CHOUDHURY (SC, SSA) B. M. KALITA (r-7) MS S A KHALIFA (r-7) MS. B. BANIA (r-7)
	<b>WITH</b> <a href="#">I.A.(Civil)/3611/2022</a> <b>in</b> <a href="#">WP(C)/3157/2021</a>	NIRODA BORAH, <b>Versus</b> SATYA NARAYAN BHARALI AND 6 ORS.	MRS. K DEVI MS S A KHALIFA MS. B. BANIA	GA, ASSAM
62	<a href="#">WP(C)/2441/2023</a> WITH OFFICE NOTE, FIXED	TARIFAN NESSA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. S ISLAM MR A HAWARI	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE
63	<a href="#">WP(C)/3204/2023</a> B/O	SOHOR ALI AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU
64	<a href="#">WP(C)/4650/2023</a> B/O	AMIN SHAMSUL ALOM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU.
<b>ORDERS</b>				
65	<a href="#">I.A.(Civil)/782/2024</a> FIXED <b>in</b> <a href="#">WP(C)/1052/2024</a> <b>WITH</b> <a href="#">WP(C)/1052/2024</a>	REZZAK HOSSAIN, <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR M A ISLAM	SC, ELEM. EDU
		REZZAK HOSSAIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR M A ISLAM MR J I MONDAL MR A N IQBAL	SC, ELEM. EDU GA, ASSAM MR G U AHMED (r-9) MR. R ISLAM (r-9)
66	<a href="#">I.A.(Civil)/1550/2024</a> FIXED <b>in</b> <a href="#">WP(C)/2263/2024</a>	PODUGU DEEPIKA AND 2 ORS <b>Versus</b> UNION OF INDIA AND 6 ORS	MR H K DAS MR N K SARMA	DY.S.G.I. SC, IIT

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LEAVE NOTE OF ADVOCATES FOR 31/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
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18)	MR. D KAKOTI	01-06-2024	To	12-06-2024



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[ For Friday,31st May 2024]

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
41	<a href="#">WP(C)/1290/2023</a> B/O	GUWAHATI METRO TRANSPORT ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR C GOSWAMI MR. T K MISRA DIPTI CHAKRAVARTY	GA, ASSAM SC, TRANSPORT
42	<a href="#">WP(C)/6260/2023</a> B/O	M/S ARUN COMMERCIAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA	MR B GOGOI,SC, FINANCE SC, TRANSPORT
43	<a href="#">WP(C)/6421/2023</a> B/O	M/S BIPUL SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A GAYAN	GA, ASSAM
44	<a href="#">WP(C)/7217/2023</a> B/O	M/S BIPUL SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SR. GA, ASSAM SC, FINANCE
45	<a href="#">WP(C)/7381/2023</a> B/O	M/S ARUN TRAVELS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	GA, ASSAM SC, HEALTH SC, FINANCE

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 8**

**[CIVIL BENCH-IV AND CONTEMPT MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
55 <a href="#">WP(C)/3454/2020</a>	BASU DEV BISWAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. H ALI MR. R A CHOUDHURY	MR B D DAS (r-7) GA, ASSAM MRS R DEKA (r-7) MR. S K TALUKDAR MR A SARMA, SC, AFDC MR. A D CHOUDHURY (r-7)

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[CIVIL BENCH-V]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>WITHDRAWAL</b>			
60 <a href="#">WP(C)/1400/2023</a> B/O	PARTHA DUTTA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. SUDAKSHINA K. MS. P BORAH	GA, ASSAM
61 <a href="#">WP(C)/1255/2023</a>	BAPUJI SAMABAI SAMITY LTD AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R BORUAH MR. B GOGOI MR M BHUYAN	GA, ASSAM
<b>MOTION</b>			
62 <a href="#">WP(C)/2848/2024</a> B/O	BRAHMAPUTRA TELE PRODUCTIONS PVT. LTD., <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
<b>ORDERS</b>			
63 <a href="#">WP(C)/7439/2023</a> CAVT. NO.13012/023, B/O	KHAIRUL ISLAM AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR S BORTHAKUR MS. P BORAH	SC, CO OP MR. M K HUSSAIN (FOR CAVEATOR) MRS. S Y AHMED (FOR CAVEATOR) MR K U AHMED (FOR CAVEATOR) MS. F H AHMED (FOR CAVEATOR) MR. M ALOM (FOR CAVEATOR) MD A RAHMAN (FOR CAVEATOR)

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LEAVE NOTE OF ADVOCATES FOR 31/05/2024

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CIVIL BENCH-I**

**THIS BENCH WILL RISE AT 1:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP, IF REQUIRED]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ORDERS</b>				
47	<a href="#">I.A.(Civil)/2909/2023</a> FIXED in RFA/11253/2023 <b>WITH</b> <a href="#">RFA/11253/2023</a> (Filing Number)	HORIZON MARKETING AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS  HORIZON MARKETING AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS E	MR. S P ROY MS. V RAI  MR. S P ROY	GA, ASSAM SC. WATER RESOURCE DEPTT.

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**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**MOTION (BA)**

9	<a href="#">Bail Appln./1587/2024</a> B/O	ABDULLAH AL MAHMUD CHOUDHURY @ ABDULLAH CHOUDHURY @ BABLU <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 31/05/2024

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BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
48	<a href="#">MFA/37/2015</a> WITH LCR, FIXED	RANVIJAY PRATAP SINGH <b>Versus</b> M/S JAIHIND PROJECTS LTD. and 9 ORS,	MR.M K CHOUDHURY MR.S DUTTA MR.A J HAZARIKA MRS.B GOYAL MR.T N SRINIVASAN	MR.P J SAIKIA (R-1, 2 & 4) MS.M KECHII(R-1, 2 & 4) MR.R S MISHRAR-1, 2 and 4
49	<a href="#">CRP/172/2023</a> (AT 2:00PM), FIXED	SMTI HIRANMAYEE DEKA (MAHANTA) <b>Versus</b> ABDUL KALAM AZAD	MR P UPADHYAY MR A UPADHYAY	MR. S K GOSWAMI MR. R SHARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/1354/2024</a> in CRP/172/2023	ABDUL KALAM AZAD <b>Versus</b> SMTI HIRANMAYEE DEKA (MAHANTA)	MR. R SHARMA	MR P UPADHYAY

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2:00 PM to 4:30 PM

[ For Friday,31st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
53	<a href="#">Bail Appln./1328/2024</a> B/O	JAHURA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
<b>MOTION (BA)</b>				
54	<a href="#">Bail Appln./1515/2024</a> B/O	SHAMIM AKRAM <b>Versus</b> THE STATE OF ASSAM	M ALAMGEER MR. A ALAM MR. M ALAM MR F H LASKAR (2)	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
55	<a href="#">Bail Appln./676/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AKBAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A KHANIKAR R L CHUTIA	PP, ASSAM
56	<a href="#">Bail Appln./1255/2024</a> FIXED	BAPAN DEB NATH <b>Versus</b> THE STATE OF ASSAM	MR P DAS A DAS MS N BARUAH	PP, ASSAM
57	<a href="#">Bail Appln./1342/2024</a> B/O	MUSST ALIMON BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
<b>BAIL HEARING</b>				
58	<a href="#">AB/667/2024</a> FIXED	ABIKUL SHEIKH @ AFIKUL SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR H R A CHOUDHURY MR. A KHAN MR. D BORA P. GHOSH	PP, ASSAM
59	<a href="#">AB/1047/2024</a> FIXED	KAUSTAV KASHYAP BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
<b>ORDERS</b>				
60	<a href="#">I.A.(CrI.)/1241/2023</a> WITH LCR 4 FILES, FIXED in CrI.A./191/2023 <b>WITH</b> <a href="#">CrI.A./191/2023</a>	ABDUL HOQUE, <b>Versus</b> THE STATE OF ASSAM AND ANR.  ABDUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J M SULAIMAN  MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM  MR. S BISWAS (LEGAL AID COUNSEL FOR R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 31/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
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13)	MR. S B PRASAD	03-06-2024	To	07-06-2024
14)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
15)	MR M Z AHMED	03-06-2024	To	04-06-2024
16)	MS B DUTTA	03-06-2024	To	04-06-2024
17)	MR. A M DUTTA	03-06-2024	To	04-06-2024
18)	MR. D KAKOTI	01-06-2024	To	12-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Friday,31st May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

#### [CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION AND HEARING MATTERS**

**THIS BENCH WILL RISE AT 1:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE SUMAN SHYAM AND HIS LORDSHIP, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (AB)</b>				
32	<a href="#">AB/1391/2024</a> FIXED	LACHIT GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI A TALUKDAR	PP, ASSAM
33	<a href="#">AB/1392/2024</a> FIXED	LACHIT GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI A TALUKDAR	PP, ASSAM
34	<a href="#">AB/1393/2024</a> FIXED	LACHIT GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI A TALUKDAR	PP, ASSAM
<b>ADMISSION</b>				
35	<a href="#">Crl.Rev.P./135/2024</a> WITH LCR (SCANNED COPY), FIXED	AFZALUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N RAHMAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
36	<a href="#">Bail Appln./1233/2024</a> WITH CASE RECORD (SCANNED COPY), FIXED	BINI TANGOM @ TANGUM <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	SPL PP WILDLIFE FOREST ASSAM
<b>BAIL HEARING</b>				
37	<a href="#">AB/972/2024</a> FIXED	NARENDER <b>Versus</b> THE STATE OF ASSAM	MR R BAISHYA MS. M KHATUN MR. C TALUKDAR	PP, ASSAM
38	<a href="#">AB/1195/2024</a> WITH OFFICE NOTE, FIXED	HAREJ ALI <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM

**ORDERS**

39	<a href="#">I.A.(CrI.)/513/2024</a> B/O in AB/1333/2024 <b>WITH</b> <a href="#">AB/1333/2024</a>	VIKRANT JAISWAL @ PAPU JAISWAL <b>Versus</b> THE STATE OF ASSAM	MR GAURAV R DUTTA MR A R BAROOAH	PP, ASSAM
40	<a href="#">CrI.Pet./1105/2023</a> BY SLIP	JAHIDUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 OTHERS	MR S BORTHAKUR MR. S U AHMED MD. ANARUL ISLAM	DY. S.G.I. PP, ASSAM SR. GOVT. ADVOCATE, ASSAM
41	<b>WITH</b> <a href="#">CrI.Pet./1108/2023</a>	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. S U AHMED MD. ANARUL ISLAM	MR. D NATH, MR. M PHUKAN, PP, ASSAM DY.S.G.I. PP, ASSAM SR. GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/1022/2023</a> in CrI.Pet./1108/2023	ZAKIR HUSSAIN, <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. S U AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 31/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
53	<a href="#">Bail Appln./1278/2024</a> B/O	NAJRUL ISLAM @ AKAND <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
<b>MOTION</b>				
54	<a href="#">Crl.Pet./629/2024</a> B/O	SAUTIK GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS P DEVI MR P R SARMA	PP, ASSAM
55	<a href="#">AB/1435/2024</a> B/O	SHIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
56	<a href="#">AB/1436/2024</a> B/O	HEMEN KALITA <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
57	<a href="#">AB/1437/2024</a> B/O	HEMEN KALITA <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MS D MAHANTA MR N K SARMA	PP, ASSAM
<b>BAIL HEARING</b>				
58	<a href="#">AB/1308/2024</a> FIXED	MONNAS ALI AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR MS J MARIYAM	PP, ASSAM
<b>ORDERS</b>				
59	<a href="#">Crl.Pet./484/2019</a> FIXED	SWATI BIDHAN BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. N MODI MR A K AZAD MR I AHMED MR J RAJBONGSHI	PP, ASSAM
60	<a href="#">I.A.(Crl.)/496/2024</a> IN BA/1467/2024 (D/O). B/O in Bail Appln./1467/2024	SHAIJUDDIN BEPARI <b>Versus</b> THE STATE OF ASSAM.	MR SAURADEEP DEY	PP, ASSAM
61	<a href="#">Crl.Pet./606/2024</a> WITH OFFICE NOTE, FIXED	PRADIP ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 31/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
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18)	MR. D KAKOTI	01-06-2024	To	12-06-2024





# THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

[CRIMINAL BENCH AND MAC APPEAL MATTERS

ITEM NO. 38 IN THE DAILY CAUSE LIST HAS  
BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
41	<a href="#">Crl.A./92/2012</a>	GOBINDA MISHRA <b>Versus</b> STATE OF ASSAM	MR.A ROSHID MS.M R DEVI MR.A MOBARAQUE	PP, ASSAM
42	<a href="#">RERA APPEAL/3/2023</a>	BIPUL BHARALI <b>Versus</b> PRASANTA DAS	MR. P SAIKIA MS D DAS MR. B DEORI MS P BORUAH MS P GOGOI	MR. M DUTTA MR S DEY MS S DEV
43	<a href="#">Crl.A./28/2023</a>	KUNTHA RABHA @ KUNTA RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A K AHMED K SHIKDER	MR. U CHOUDHURY (LEGAL AID COUNSEL FOR R2) PP, ASSAM
44	<a href="#">Crl.Pet./604/2023</a>	ABDUL HASIB @ ABDUL HASIB LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS R BEGUM MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 31/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 23**

**[CIVIL BENCH-III**

**THIS BENCH WILL RISE AS SOON AS THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
42	<a href="#">WP(C)/2763/2024</a> FIXED	HARIDAS SINGHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
<b>ADMISSION</b>				
43	<a href="#">WP(C)/2554/2016</a> FIXED	JITEN CHANDRA SAIKIA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR.R A CHOUDHURY MR B KAUSHIK	C.G.C. MR.G PEGU ASSTT.S.G.I.
44	<a href="#">WP(C)/3182/2023</a> B/O	REKIBUDDIN AHMED AND 18 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MS B DEVI MR. S. J. SARKAR	GA, ASSAM
45	<b>WITH</b> <a href="#">WP(C)/3985/2018</a>	BINOD KALITA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M RAHMAN MS A AHMED	SC, AFDC MR. S B SARMA
46	<a href="#">WP(C)/3822/2023</a> B/O	NARAYAN CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA	GA, ASSAM SC, AG SC, IRRIGATION SC, K A A C

LEAVE NOTE OF ADVOCATES FOR 31/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
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# THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### BAIL HEARING (BA)

1	<a href="#">Bail Appln./615/2024</a> WITH OFFICE NOTE, FIXED	JIRAP SINGH DEORI @ RAJIT DEORI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MS. B CHETRY S J DUTTA	PP, ASSAM
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### BAIL HEARING

2	<a href="#">AB/1184/2024</a> FIXED	MD. MIJANUR RAHMAN @ MIJANUR HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI MR A HOSSAIN	PP, ASSAM
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### ORDERS

3	<a href="#">I.A.(CrI.)/502/2024</a> BA 3774/2023(D/O), OFFICE NOTE, WITH CASE RECORD(SCANNED COPY), FIXED in Bail Appln./3774/2023	IRFAN KHAN <b>Versus</b> THE STATE OF ASSAM,	MR. M A CHOUDHURY	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 31/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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14)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
15)	MR M Z AHMED	03-06-2024	To	04-06-2024

16)	MS B DUTTA	03-06-2024	To	04-06-2024
17)	MR. A M DUTTA	03-06-2024	To	04-06-2024
18)	MR. D KAKOTI	01-06-2024	To	12-06-2024